Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAALIM SHOES PRIVATE LIMITED Date of Commencement of Liquidation: 26-09-2025; List of Stakeholders as on Date: 26-09-2025; Name of IP: Mr. S.R. Shriraam Shekher; Process Number: 1; Last 5 digitof registration number: 11598

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	4	5869731	4	5869731	0	0	0	NA
2	Liquidation costs incurred till date	10	1537201	10	1537201	0	0	0	NA
3	Secured financial creditors	3	1788533453	3	1788533453	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	1230	37223771	484	26518486	0	10705285	0	Annexure 5
6	Operational creditors (Employees)	226	31758513	54	5584110	0	26174403	0	Annexure 6
7	Operational creditors (Government Dues)	8	542986574	8	542986574	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	265	1146847519	265	623236054	0	523611465	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		1746	3554756762	828	2994265609	0	560491153	0	